GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES

LOK SABHA UNSTARRED QUESTION NO. 4158

ANSWERED ON 29.03.2022

CONVERSION OF DIESEL ENGINES INTO ELECTRIC-RUN ENGINES

4158. SHRIMATI POONAM MAHAJAN: MS. DEBASREE CHAUDHURI:

Will the Minister of HEAVY INDUSTRIES भारी उदयोग मंत्री be pleased to state:

- (a) whether it is a fact that the Union Government proposes to augment conversion of all diesel engines to electric-run engines and automobiles by 2022;
- (b) if so, the details thereof;
- (c) whether the Government has chalked out any action plan to phase out use of diesel running locomotives and automobiles and if so, the details thereof;
- (d) whether there is any plan of converting present diesel/petrol-run vehicles to electric-run vehicles;
- (e) whether it is also a fact that the Union Government has instructed to produce electricrun engines in a phased manner and step-by-step by withdrawing 20 per cent diesel engines every year; and
- (f) if so, the steps taken/proposed to be taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (f): No Sir, there is no such proposal, to convert diesel and petrol engines to electric run engines, under consideration in the Ministry of Heavy Industries.

Further, following steps have been taken by the Government for adoption of electric vehicles in the country:

- i. The Ministry of Heavy Industries formulated a scheme Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) 2015 for promoting adoption of electric/ hybrid vehicles (xEVs) in the country. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores.
- ii. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country with an outlay of Rs. 18,100 crore.
- iii. The PLI scheme for Automobile and Auto Components was approved on 15th September, 2021 with a budgetary outlay of Rs. 25,938 crore for a period of five years. The scheme provides incentives upto 18% for Electric and Hydrogen Fuel Cell Vehicles.

- iv. GST on electric vehicles have been reduced from 12% to 5%; GST on chargers/charging stations for electric vehicles have been reduced from 18% to 5%.
- v. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- vi. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.
